

ITEM NO.4

Court No.10

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32260/2010

(From the judgement and order dated 10/08/2010 in CMWP No.38095/2008 of  
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.&amp; ORS.

Petitioner(s)

VERSUS

AJIT SINGH &amp; ORS.

Respondent(s)

(With appln(s) for bringing on record additional documents, permission to  
file additional documents, exemption from filing O.T.,and prayer for  
interim relief and office report)

WITH CONMT.PET.(C) NO. 267 of 2011 IN SLP(C)NO.32260/2010  
(With office report)  
SLP(C) NO. 6500 of 2011  
(With office report)

Date: 24/07/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr.Gaurav Bhatia,AAG,U.P./Mr.D.K. Goswami,Adv.  
Mr. Anuvrat Sharma,Adv.  
Mr. Gautam,Adv.  
Mr. Vipul D. Sundrial,Adv.  
Mr. Avnish Pandey,Adv.

Mr. A.Venayagam Balan,Adv.

For Respondent(s) Mr. Jayant Bhushan,SrAdv.  
Mr. Rohit Kumar Singh,Adv.  
Mr. Pallav Mongia,Adv.  
Mr. A.Venayagam Balan,Adv.

Mr. Ravindra Kumar ,Adv

UPON hearing counsel the Court made the following  
O R D E R

List tomorrow the 25th July, 2012.

|  |               |  |              |  |
|--|---------------|--|--------------|--|
|  | (O.P. SHARMA) |  | (M.S. NEGI)  |  |
|  | Court Master  |  | Court Master |  |